

Website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI.

To

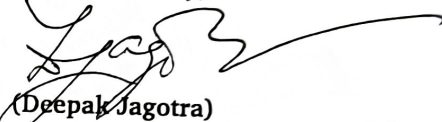
The Registrar General
Hon'ble High Court of Delhi
New Delhi.

Sub: Special Casual Leave to the officers of the Delhi Higher Judicial Service during the ensuing summer vacation of 2022.

R/Sir,

In continuation of this office letter bearing No.3560-3578/Pr.D&SJ(E)/KKD/Delhi dated 31.05.2022 on the above noted subject and in reference to letter bearing No.2994-3006/DHC/Gaz./DHJS/SumVac/ 2022 dated 23.05.2022 of Hon'ble High Court of Delhi, it is submitted that Sh. Hasan Anzar, ASJ-06 /POCSO Court, East District, Karkardooma Courts, Delhi is holding court on 06.06.2022 and 07.06.2022 in addition to the date mentioned in the letter bearing No.3560-3578/Pr.D&SJ(E)/KKD/Delhi dated 31.05.2022.

Yours faithfully,



(Deepal Jagotra)


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 3907-3926 /Pr.D&SJ(E)/KKD/DELHI

Dated 4/6/2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge, (HQs) Tis Hazari Courts Delhi.
2. The Principal District & Sessions Judges, New Delhi District/ North-East District /North District/ North-West District/ West District/ Shahdara District/ South-East District/ South-West District and RACC.
3. The Officer Incharge, Pool Car Section, Karkardooma Court, Delhi.
4. The Officer Incharge, Judicial Branch, Karkardooma Courts, Delhi.
5. The Officer Incharge, Record Rooms, Karkardooma Courts, Delhi.
6. All the Judicial Officers Concerned.
7. The DDO, East, Karkardooma Courts, Delhi
8. The Administrative Civil Judge, East District, Karkardooma Courts, Delhi.
9. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
10. The Administrative Officer(Judl.)/Incharge Filing Section, Computer, Administration, General, Accounts, Vigilance and Care Taking Branch, East District, Karkardooma Courts, Delhi.
11. The AO, Accounts Branch through Ld. DDO, East District, Karkardooma Courts, Delhi.
12. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
13. The Incharge Prosecution cell, Karkardooma Courts, Delhi.
14. The PRO/APRO, Karkardooma Courts, Delhi.
15. Reader to Principal District & Sessions Judge, (East) Karkardooma Courts Delhi.
16. PS to Principal District & Sessions Judge, (East) Karkardooma Courts Delhi.
17. The Incharge, Lock-up, Karkardooma Courts, Delhi.
18. The Website Committee, Tis Hazari Courts, Delhi.
19. Notice Board, East District, Karkardooma Courts, Delhi.



Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.